

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

(Office of the Registrar Judicial)

File No.:- CSA.23/2018

Titled

Bodh Raj Kotwal

V/s

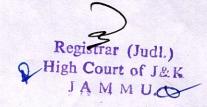
Arjun Kumar and others

..... Petitioner(s)/Appellant(s)

...... Respondent(s)

Notice to the respondent (s): -

- Hari Parkash
 S/o Sh. Lakhman Dass Thaker
 R/o Bhatra Tehsil Bhaderwah..
- Indira Devi
 S/o Sh. Lakhman Dass Thaker
 R/o Bhatra Tehsil Bhaderwah.
- Smt. Baby Chandel
 W/o Jaswant Singh
 D/o Kanta Devi Chandel
 R/o H No.33, Ward No.1, Delha Jakhani,
 Tehsil Udhampur, District Udhampur.
- Smt.Sushma Devi
 W/o Sh.Dev Raj Saini
 D/o Smt. Kanta Devi
 R/o Vill. Sarora Akalpur,
 Tehsil Jammu, District Jammu (180002).
- Smt.Kanchana Devi
 D/o Smt. Kanta Devi
 W/o Sh. Mohinder Singh
 R/o Village Nandal Manwal
 Tehsil Dansal, District Jammu.



Given under my hand seal of the Court this 6th day of October 2022 at Jammu.

Registrar (Judl.)
Registrar Judicial&K
High Court of J&K& Ladakh
Jammu

No .:- 7340

Dated:- 06-10-2022

Copy of the above forwarded to:

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2.CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

Registrar Judicia)
High Court of J&K & Tadakh
J Aammu